



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**ORIGINAL APPLICATION NO. 060/00952/2020**

**DATED THIS THE 12<sup>th</sup> DAY OF AUGUST, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Umakant Tripathi, age 45 years, Son of Sh. Ramakant Tripathi, Librarian, Kendriya Vidyalaya No. 1, Airforce Station, (Pathankot) (Punjab) on Transfer at K.V. Ubhawal, District Sangrur (Punjab), r/o House No. C-323, Village Nangal Bhur, Pathankot. Group B. Pin Code – 145101

Email Id : [uktp123@gmail.com](mailto:uktp123@gmail.com). Mob : 7589056455.

....Applicant

(By Applicant In-Person – through video conference)

Vs.

1. Commissioner, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi – 110016 through its Commissioner.

Email Id : [commissioner-kvs@gov.in](mailto:commissioner-kvs@gov.in)

2. Sh. P. Deva Kumar, Deputy Commissioner, KVS (RO) Chandigarh, S.C.O. 72-73, Dakshin Marg, Sector 31 A, Chandigarh – 160030. Email Id :

[dckvschd@gmail.com](mailto:dckvschd@gmail.com).



3. Sh. P.S. Thakur, Principal, Kendriya Vidyalaya No. 1, Airforce Station, (Pathankot) (Punjab) – 145101 (Punjab). Email Id : [kv1pathankot@gmail.com](mailto:kv1pathankot@gmail.com).
4. Sh. Pappu Lal Meena, Principal, Kendriya Vidyalaya No. 1, Airforce Station, (Pathankot) (Punjab) – 145101 (Punjab). Email Id : [kv1pathankot@gmail.com](mailto:kv1pathankot@gmail.com).
5. Principal, Kendriya Vidyalaya Ubhawal, District Sangrur (Punjab) – 148001. Email Id : [principalkvubhawal@gmail.com](mailto:principalkvubhawal@gmail.com).
6. P.Curian, Chairman, VMC, Kendriya Vidyalaya No. 1, Airforce Station, (Pathankot) (Punjab) – 145101 (Punjab). Email Id : [kv1pathankot@gmail.com](mailto:kv1pathankot@gmail.com).

.....Respondents

(By Advocate Sh. R.K. Sharma – through video conference)

### **O R D E R (ORAL)**

#### **PER: SURESH KUMAR MONGA, MEMBER (J)**

1. After arguing the matter for some time, the applicant who has put in appearance in-person has prayed for withdrawal of the Original Application with liberty to file a fresh one with better particulars.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**